

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No112
Co. Appeal 28 of 2017

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on .03.01.2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :Mr. Harmish K Shah, Adv.

ORDER

All the documents are uploaded on the e-portal. Pleadings are complete.

List the matter for hearing on 28.01.2022.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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DR. DEEPTI MUKESH
MEMBER (JUDICIAL)